

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1330/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Asona India Pvt. Ltd.
V/s.
AHZ Interior Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
30	RUSHAD IRANI 1/B PURAZAR FOZDAR	ADVOCATES	R.S.2

FOR OP. CREDITOR

Apinkya
Kundlikar
(Adv. for
respondent)

Advocate

Apinkya

By CONSENT ADS To 8/12/2017

R.S.2

Apinkya

Contd on Page - 2 -

ORDER

C.P. No. 1330/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **08.12.2017**.

Sd/-

**Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.**

Aah

Sd/-

**M.K. Shrawat
Member (Judicial)**